134 numbers of bridges have been sanctioned for implementation under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years *i.e.* 2008-09 to 201.0-11. The amount of funds released during the last three years is as under:-

Year(s)	Amount Released		
	(Rs. in Crore)		
2008-09	1,251		
2009-10	1,594		
2010-11	2,467		

- (b) "Pradhan Mantri Gram Sadak Yojana" (PMGSY) was launched as a centrally sponsored Programme and a one-time special intervention in Rural Roads. The Central Government gives the full cost of construction of eligible roads to the State as per PMGSY norms and the State Government shares the full cost of maintenance thereafter.
- (c) and (d) Based on feedback received from time to time, the provisions regarding role of Members of Parliament under the Programme guidelines are reviewed and suitable instructions issued to the State Governments. Recently, following instruction has been issued in this regard under PMGSY:-

All elected representatives associated with the Programme should be duly invited to the foundation laying and inauguration ceremonies. The functions should be held in a manner befitting official functions with due regard to protocol requirements, particularly in relation to Central Ministers and Ministers of States. The foundation stone be laid by the local Member of Parliament (Lok Sabha) with the function presided over by the local Minister or other dignitary as per State Protocol.

Misuse of MGNREGS funds

3088. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds released under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to Odisha, Andhra Pradesh, Uttar Pradesh and Rajasthan from 2005 till date and the percentage of utilization; and
- (b) whether serious allegations of diverting the funds using machines and big contractors, showing double payments over different scheme works and nonpayment of dues to workers have come to the notice in these States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) The details of total funds released, total available funds, total expenditure incurred and percentage of expenditure under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in Odisha. Andhra Pradesh, Uttar Pradesh and Rajasthan since inception of the Act as reported by the States in Monthly Progress Reports (MPR) and on the Management Information System (MIS) upto November, 2011 are given in Statement (See below).

(b) The Ministry receives a large number of complaints regarding irregularities of all types in implementation of MGNREGA in the country including those pertaining to Odisha, Andhra Pradesh, Uttar Pradesh and Rajasthan. The complaints mainly relate to cases of job cards not provided, misappropriation of funds, engagement of contractors, forgery of muster roll, manipulation in job cards, under payment of wages, non-payment of wages, corruption and other irregularities, use of machinery, delay in payments etc. As implementation of the Act is done by the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action, including investigation, as per law.

Statement

Utilisation of Funds under MGNREGA

(Rs. Lakh)

SI.	State/UT	Central	Total Available	Total	%of
No		Release	Funds	Expenditure	Expenditure
			(as reported	(as reported	to Total
			by State	by State	Available
			Government)	Government)	fund
1	2	3	4	5	6
			2006-07		
1.	Andhra Pradesh	99961.43	114224.39	68020.32	59 . 55
2.	Orissa	76230.49	89018.66	73346.62	82.39
3.	Rajasthan	76161.00	85617.30	69306.14	80.95
4.	Uttar Pradesh	56914.69	102871.22	77967.46	75.79
			2007-08		
1.	Andhra Pradesh	136874.40	229320.82	208374.75	90.87

1	2	3	4	5	6			
2.	Orissa	53303.69	81079.83	57956.90	71.48			
3.	Rajasthan	104400.20	144067.79	147733.72	102.54			
4.	Uttar Pradesh	164652.89	222726.19	189825.13	85.23			
2008-09								
1.	Andhra Pradesh	321910.19	370669.63	296390.38	79.96			
2.	Orissa	87843.67	105128.86	67829.29	64.52			
3.	Rajasthan	652157.16	724534.48	616439.73	85.08			
4.	Uttar Pradesh	393390.13	470692.85	356887.72	75 . 82			
2009-10								
1.	Andhra Pradesh	378160.23	538354.80	450918.00	83.76			
2.	Orissa	44581.26	97673.34	93898.37	96.14			
3.	Rajasthan	594264.49	820272.52	566903.40	69.11			
4.	Uttar Pradesh	531887.16	713268.04	590003.87	82.72			
			2010-11					
١.	Andhra Pradesh	741807.00	910709.68	543938.55	59.73			
2.	Orissa	156186.38	179187.94	153314.26	85.56			
3.	Rajasthan	278882.00	634042.39	328907.14	51 . 87			
4.	Uttar Pradesh	526658.86	722148.20	563120.10	77.98			
2011-12 (Upto 30th Nov.)								
1.	Andhra Pradesh	46084.00	412855.13	229305.29	55 . 54			
2.	Orissa	69983.54	106634.80	43176.70	40.49			
3.	Rajasthan	131769.60	450856.82	175549.47	38.94			
4.	Uttar Pradesh	354906.00	521152.23	252350.95	48.42			

Source: MIS and MPR

Digitization of land records

3089. SHRI S. THANGAVELU: Will the Minister of RURAL DEVELOPMENT be pleased to state: